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CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

Registration(OA) no. 943 of 1988

S.K.Mahto applicant.

Versus

Secretary, Ministry of Railway
and others. Respondents.

Hon'ble D.S.Misra, A.M.

Hon'ble G.S.Sharma, JM.

(Delivered by Hon'ble DSMisra)

In this application under Section 19 of the AT
Act XIII of 1985, the applicant has sought the
following relief.

1. to draw the seniority of the applicant
according to the judgment dated 30.1.1987 passed
by the Hon'ble Tribunal including the name of the
petitioner computing his seniority with effect from
1.1.1973 when the grades of legal staff of Rs.305-
425 and Rs.370-475 were merged together and the
revised grade of Rs.550-750 was given.
2. to declare the result of the petitioner in respect
of the examination held for the selection for
promotion in group 'B' service in TT and C Depart-
ments against 75% vacancies of 1978-79 and produce
before the Hon'ble Tribunal the marks obtained by
the petitioner in the written test and viva voce.
3. to include the name of the petitioner at proper
place in the result declared on 13.3.87.

2- We have heard learned counsel for the
applicant and perused the judgment dated 30.1.1987
passed by the New Delhi Bench of the Central Adminis-
trative Tribunal in several writ petitions filed
in respect of the judgment dated 9.10.1986 in
TA no. 431 of 1985, and CW no. 1382 of 1978 and we
find that only direction as envisaged in Relief-1

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was ~~given~~ passed by the tribunal. The applicant has claimed seniority w.e.f. 1.1.1973 and we are of the opinion that it is a belated application and the same is not maintainable under Section 21 of the A.T.Act. Regarding relief no.2 the applicant himself has admitted in para 6(vi) of the petition that by an order dated 13.3.87 (copy annexure 4) the respondents have declared the results of the selection held on 17.12.1978 and his name does not find place in this section. The applicant has not sought the quashing of the order dated 13.3.87 and therefore, the question of granting this relief does not arise.

For the reasons mentioned above, the application is dismissed at the admission stage.

Dr. J.M.

A.M.

JS/ 22.8.88